

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) Education being a subject in the Concurrent List of the Constitution, and the majority of schools and colleges being under the jurisdiction of the State Governments, it is for the respective State Governments to take appropriate decisions in the matter. No such policy proposal is under the consideration of the Ministry of Human Resource Development.

Growth of coaching institutes

655. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is an unchecked growth of coaching institutes all over the country;
- (b) whether these institutes have no accountability;
- (c) whether these institutes are generating money in the name of education;
- (d) whether they are fleecing aspirants by charging a hefty amount of Rs. 1.5 lakh as fee for the preparation of civil services exams and over Rs. 50,000 for AIEEE; and
- (e) if so, whether Government would consider creating a regulatory body to keep a vigilant eye on it?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (d) Education being a subject in the Concurrent List of the Constitution, and since the coaching institutes operate under the jurisdiction of the State Governments, it is for the respective State Governments to take appropriate action to curb such activities.

- (e) No such proposal is under consideration of the Government of India.

Lack of basic infrastructure in schools

†656. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.